

ORISSA HIGH COURT:CUTTACK.

NOTICE

As directed, it is hereby informed that Hon'ble Mr.Justice I.Mahanty will remain in charge during the Winter Holidays, 2017 to deal with the urgent matters which can not await till reopening.

Filing of cases will be received in the Computerised Filing Counter from 11.00 A.M. to 12.00 Noon during the working days of the Winter Holidays from 26.12.2017 to 30.12.2017.

**HIGH COURT OF ORISSA:
CUTTACK
DATE:21.12.2017**

**BY ORDER,
Sd/ A.K.Sahoo
21.12.2017
Registrar(Judicial)**

ORISSA HIGH COURT:CUTTACK.

NOTICE

As directed, it is hereby informed that during the ensuing Winter Holidays, 2017, the High Court Office will function from 11. 00 A.M. to 3.00 P.M from 26.12.2017 to 30.12.2017. The days i.e., 28.12.2017 and 29.12.2017 are treated as compulsory period of duty for all the Superintendents, S.Os., A.S.Os, Court masters/Peskars, peons & Court Peons working in the Judicial Departments, Officer-in-charge and staff of Computer Section, Superintendents and Typists working in the Type Section, Superintendents and Staff of Copying Department, Duftaries and Peons in charge of Roneo and Copy Printer and staff of generator wing for the purpose of preparation and finalisation of Weekly Cause Lists for the reopening week.

The Superintendents working in the Judicial Sections are instructed to send the files with uptodate notes to the Main Judicial (List) Section by 29.12.2017 positively for preparation of cause lists for the reopening week.

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**BY ORDER,
Sd/ A.K.Sahoo
21.12.2017
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